

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 32704/2019

(Arising out of impugned final judgment and order dated 26-10-2017 in WC No. 40715/2008 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

GOPAL & ORS.

Respondent(s)

(FOR ADMISSION and Interim Relief and
IA No.150338/2019-CONDONATION OF DELAY IN FILING and
IA No.150339/2019-EXEMPTION FROM FILING O.T.
IA No. 150338/2019 - CONDONATION OF DELAY IN FILING
IA No. 150339/2019 - EXEMPTION FROM FILING O.T.)

Date : 07-01-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Sheetal Rajput, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Rajeev Kumar Dubey, learned counsel
appearing for the petitioner, list the matter on 20.01.2020.

(MAHABIR SINGH)
COURT MASTER

(BEENA JOLLY)
BRANCH OFFICER